

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/5621/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Saikia
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 24th September, 2018.

Sub: **Casual Leave with Station leave permission.**

Ref:- Your letter No. DJ(U) 3460 dtd 18.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 24.09.2018 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 20.09.2018 till the morning of 25.09.2018, has been granted /~~rejected~~. The Addl. District and Sessions Judge, Udalguri, and in her absence, the senior-most Judicial officer will remain in charge of your office in your absence on leave.

Yours faithfully,


24/9/2018
DEPUTY REGISTRAR (ADMN.-I)
